

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
BALMUKH GOLDJEWEL & MULTITRADING PRIVATE LIMITED OPERATING
IN GEMS AND JEWELLERY INDUSTRY AT PUNE

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/ LLP No.	BALMUKH GOLDJEWEL & MULTITRADING PRIVATE LIMITED CIN:U74110PN2016PTC165024
2. Address of the registered office	Office No. 1, SN. 57/3, Mayura Vihar, Blg-Q Kothrud, Pune MH-411029 India
3. URL of website	www.balmukhibc.com
4. Details of place where majority of fixed assets	NA
5. Installed capacity of main products/ services	NA
6. Quantity and value of main products/ services sold in last financial year	Nil (as per available Audited Financial Statement for FY 2020-21)
7. Number of employees/ workmen	Nil
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained from the RP through the following email id balmukh.ibc@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id balmukh.ibc@gmail.com
10. Last date for receipt of expression of interest	21 st May 2023
11. Date of issue of provisional list of prospective resolution applicants	26 th May 2023
12. Last date for submission of objections to provisional list	31 st May 2023
13. Process email id to submit EOI	balmukh.ibc@gmail.com



Nitin Om Kothari
Resolution Professional
Balmukh Goldjewel & Multitrading Private Limited
(Undergoing Corporate Insolvency Resolution Process)
IBBI Registration No.: IBBI/IPA-001/IP-P-02310/2020-2021/13477
AFA valid upto 20-March-23; E-mail ID: balmukh.ibc@gmail.com

Date: 06-05-2023

Place: MUMBAI